

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2018 &  
IA NO. 1313 OF 2018 & IA NO. 1629 OF 2019**

**Dated : 29<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Green Infra Wind Solutions Limited ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Catherine Ayallore

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. Rahul Kr. Sharma for R-1

Mr. Y. Shiva Santosh Kumar  
Mr. Rudrajit Ghos for R-2 & 3

Mr. Rohit Rao N.  
Ms. Sania Parween for R-32 & 33

**ORDER**

**IA No. 1629 of 2019**

*(Application for condonation of delay in filing rejoinder)*

For the reasons set out in the application, delay of 08 days in filing the rejoinder is condoned.

Application is disposed of.

**APPEAL NO. 284 OF 2018 &**  
**IA NO. 1313 OF 2018**

It is represented that pleadings are complete.

List the matter for hearing on **19.11.2019**. Interim relief, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/pk

**(Justice Manjula Chellur)**  
**Chairperson**